## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/275/ (IB)/2017

NAME OF THE PETITIONER(S)

: N. NATARAJAN & N. SHANMUGAVEL

NAME OF THE RESPONDENT(S)

: SRI BALAMBIGAI AGENCIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. Romasany Counsul h Pofitiones d. L

## ORDER

Counsel for Petitioner present. As seen from the record, the compliance has not been made with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. Therefore, the petition **abates** and the same is **dismissed** with the liberty to the Petitioner to file afresh, if so advised.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)